

SPECIAL BENCH

ITEM NO.183

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.57/2023, CONT. A.08/2023 & IA No.10/2024

IN CP No. 63/ALD/2022

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PIYUSH INFRASTRUCTURE INDIA PVT. LTD. & ANR. V/S SHIVALIK EDUCATIONAL AND PLACEMENT SERVICES PVT.LTD. & ORS.
UNDER SECTION	241/242 & 244 R/W 213 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sanchit Garg, Adv.

: For the Petitioner

NONE

: For the Respondents

ORDER

Ld. Counsel representing the Petitioner is present through VC.

- 1. This being a Special Bench, at the request of the learned counsel representing the petitioner, the matter is adjourned for further hearing on 1st August, 2024 before the Regular Bench.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Pushpendra Kumar
(P.S.)*